

(b) if so, the reason for this abnormal delay;

(c) the steps taken by Government to expedite decision; and

(d) whether this recommendation will be implemented from 1st July, 1959 as recommended by Pay Commission?

**The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan):**

(a) Yes, Sir.

(b) and (c). The recommendation of the Pay Commission regarding grant of earned leave to industrial employees working in all the Central Government Establishments is still under consideration. This is a general issue on which no unilateral or separate decision can be taken in respect of those working in Defence Establishments.

(d) The Pay Commission has not recommended that their recommendation in this regard should be implemented with effect from any particular date. This is a matter which would be considered when a final decision on the main issue is taken.

#### **Allotment of Newsprint Quota**

**1644. Shri Sivamurthi Swamy:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of newspapers (daily, weekly, monthly and quarterly) which are getting quota of newsprint for their publications;

(b) the general principle followed in regard to supply of newsprint to regional language papers;

(c) whether any representation on behalf of language newspapers has been received by Government; and

(d) if so, the action Government propose to take to meet their demands in the near future?

**The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath):** (a) Information is being

compiled and will be laid on the Table of the House.

(b) The principles followed in regard to allocation of newsprint to all papers are given in the Ministry of Commerce and Industry Public Notice No. 25-ITC(PN)/63, dated 30th March, 1963.

(c) Yes, Sir.

(d) The Indian Languages Newspapers Association's suggestions that small newspapers whose annual entitlement is below 5 metric tonnes should be issued direct licence and that users of glazed newsprint should be allotted their entire entitlement in glazed newsprint, have been accepted. Other suggestions for changes in the basis of allotment of newsprint as announced in the Public Notice have not been accepted owing to limited allocation of foreign exchange for newsprint.

#### **Ammunition for Shot Guns**

1645. { **Shri Hem Raj:**  
**Shri Krishnapal Singh:**

Will the Minister of Defence be pleased to state:

(a) the country's requirements of ammunition for Sporting Rifles and Shot Guns;

(b) the quantities produced in India; and

(c) the quantities imported and the foreign exchange involved in it?

**The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah):** (a) and (b). In relation to the types of ammunition for Sporting Rifles and Shot Guns manufactured in the Ordnance Factories, the position is as shown in the statement laid on the Table of the House.

(c) During the year 1962-63, the quantity and value of import of am-

munition were as under:—

Type of ammunition	Quantity imported	Value of imports
		Rs.
(i) Shot Gun Cartgs.	11.17 lakh rds.	2,29,000
(ii) Rifle & other Cartgs.	2.54 lakh rds.	54,000

The exact amount of foreign exchange spent on import is not readily available.

STATEMENT

Sl. No.	Item	Annual civil requirements as per survey carried out in 1962 (approximately)	Total quantity produced in the Ordnance Factories for the civil during 1962-63
1.	12 Bore Shot Gun Cartridges	120 lakh rounds	38.16 lakh rounds
2.	22 Reifle Ammunition	30 lakh rounds	20.30 lakh rounds
3.	8 MM .315 Rifle Ammunition	Not appreciable	.10 lakh rounds*

\*Production to meet civil requirements remains suspended since December 1962. Capacity in ordnance factories was sufficient to meet country's requirements in full.

**Impact of Land Reforms on Agricultural Production**

1646. **Shri S. N. Chaturvedi:** Will the Minister of Planning be pleased to state:

(a) whether Government have made any accurate assessment of the impact of land reforms on the productivity of Agriculture; and

(b) if so, with what results?

**The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Patil Raman):** (a) and (b). Land Reforms and several other developmental measures have been undertaken in all parts of the country over the past 15 years. It is extremely difficult to isolate the effects of land reform measures from those of development programmes. It has, therefore, not been possible to undertake an inquiry spread over the

entire country for an accurate assessment of the impact of land reforms on productivity in agriculture. Some of the land reform surveys sponsored by the Research Programme Committee of the Planning Commission have referred to the effect of such measures on agricultural production, such as—

(1) Effects of Abolition of Zamindari in Hyderabad by Dr. A. M. Khusro.

(2) Effects of Land Reforms in Saurashtra by Prof. R. R. Misra.

(3) Effects of Land Reforms in West Bengal by Sarvashri S. K. Basu and Bhattacharaya.

These surveys were published some time back.

**Pay Scales of Ex-Servicemen**

1647. **Shrimati Renu Chakravarty:** Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 295 on the 12th November, 1962 and state:

(a) whether the pay of the remaining pensioner and non-pensioner ex-servicemen of 507 Army Base Workshop, Kankinarrah in the revised scales of pay has been finally fixed; and

(b) if not, the reasons for the delay?

**The Minister of Defence (Shri Y. B. Chavan):** (a) The fixation of pay has been finalised in 88 cases out of the 97 cases.

(b) Details of service in respect of the remaining 9 cases are being verified by the administrative and audit authorities concerned. As soon as the required formalities have been completed these cases will also be finalised.

**Production Unit for Aircraft**

1648. **Shrimati Renu Chakravarty:** Will the Minister of Defence be pleased to state:

(a) whether there is any proposal to start a production unit for aircraft in Dum Dum, West Bengal;

(b) whether there already exists an organisation producing gliders and petrol engines and doing overhauling of engines; and